

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 56 of 2020**

**IN THE MATTER OF:**

**Bipin Kumar Patnaik**

**...Appellant**

**Versus**

**Registrar of Companies, Orissa & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ajay Garg, Advocate.**

**For Respondent: Mr. Kamal Kant Jha,**

**Sr. Panel Counsel of GoI for R-1.**

**O R D E R**  
**(Virtual Mode)**

**10.02.2021** Learned Counsel for Respondent No. 1 wants time to file Reply-Affidavit. Reply-Affidavit may be filed within two weeks. Rejoinder, if any, may be filed within a week, thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **18<sup>th</sup> March, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

Basant B./md/